## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

CP-43 (ND)/2016

In the matter of:

Central Bank of India

..PETITIONER

Vs.

Surva Pharmaceuticals Limited

..RESPONDENT

SECTION:

Under Section 237 (b)

Order delivered on 09.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

**DEEPA KRISHAN** Hon'ble Member (Technical)

For the Petitioner

: Ms. Shipra Shukla, Advocate .. For C.B. of India

For the Respondent

: Mr. Zorawar Singh, Advocate

## ORDER

Post the matter before the Hon'ble Principal Bench on 27.11.2017.

Sd/-(DEEPÁ KRISHAN )

MEMBER (TECHNICAL)

(R. VARADHARAJAN) **MEMBER (JUDICIAL** 

Sd1-

Surjit 09.11.2017